

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.222/2016 in O.A. No.3725/2015

Tuesday, this the 31st day of May 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sima, aged about 39 years
w/o Mr. Prakash Kumar
r/o House No. B-207/1, Birla Farms
Chhatarpur Extension, New Delhi-68
New Delhi-49

(Mr. R S Kaushik, Advocate)

..Applicant

Versus

1. Ms. Saumya Gupta
Director, Education
Directorate of Education, Govt. of Delhi
Old Secretariat, Delhi-54

2. Mr. N T Krishna
Joint Director (Planning Branch)
Directorate of Education, Govt. of Delhi
Old Patrachar Building, Timarpur, Delhi-54

..Respondents

(Mr. Naresh Kumar Rathi, Legal Assistant, Departmental Representative)

O R D E R (ORAL)

Mr. Shekhar Agarwal:

This Contempt Petition has been filed for alleged non-compliance of our Order dated 04.03.2016. Today, when the matter was taken up, Departmental Representative, present in the Court, produced a copy of order dated 25.05.2016. On perusal of the same, we are satisfied that our Order has been complied with substantially.

2. Accordingly, the Contempt Petition is closed. Notices issued to the respondents are discharged.

(Raj Vir Sharma)
Member (J)

May 31, 2016
/sunil/

(Shekhar Agarwal)
Member (A)